

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **12.12.2023** (TUESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 Additional docs IA No. 1215 & 1216/2023 To implead IA No. 1314/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd WITH	Mr. PK Panneerselvam	
2	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr. BSV Prakash Kumar- R2
3	Comp App (AT) (CH) (Ins) No. 439/2023 For Stay IA No. 1354/2023 For Exemption IA No. 1353 & 1355/2023 Additional docs. IA No. 1352/2023	Mr. Jasti Samba Siva Rao Suspended Director of Suspended Board Of Directors of Corporate Debtor i.e. Madhucon Projects Ltd Vs M/s Srei Equipment Finance Ltd. & Anr. WITH	Mr. HK Chaturvedi	
4	Comp App (AT) (CH) (Ins) No. 440/2023 For Stay IA No. 1357/2023 For Exemption IA No. 1356 & 1359/2023 Additional docs. IA No. 1358/2023	Mr. Jasti Samba Siva Rao Suspended Director of Suspended Board of Directors of Corporate Debtor i.e. Madhucon Projects Ltd. Vs M/s Srei Equipment Finance Ltd. & Anr.	Mr. HK Chaturvedi	

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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